

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/76/CAA/2017  
PETITION NUMBER :  
NAME OF THE TRANSFEROR : KAVITHA TRADING & INVESTMENT CO PVT LTD  
NAME OF THE TRANSFERRE : SITA INVESTMENT COMPANY LTD  
UNDER SECTION : 230

S.No. Name (in Capital) Represented by Signature

1) K. RAMASAMY &  
G.V. MOHAN KUMAR Counsel for Applicant G.V. Mohan

ORDER

Counsel for the applicant present. The matter may be put up on 09.06.2017 at  
10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)

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